

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

2.

IA-1355(MB)2024 IN  
C.P. (IB)/500(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 27.03.2024

NAME OF THE PARTIES:

Uco Bank

Vs.

Gangakhed Sugar & Energy Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

**IA-1355(MB)2024**

1. Ms. Komal Bhoi i/b Bindu Bhatia, Ld. Counsel for the Applicant present through VC. None present for the Respondent.
2. The present Application is filed by the Applicant under Section 60(5) of the Code, 2016 to take on record the third report from 1<sup>st</sup> September 2023 till 31<sup>st</sup> December 2023 for status of implementation of the resolution plan. The same is taken on record. IA-1355/2024 is **allowed** to that effect and **disposed of**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)